

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.1604
TO BE ANSWERED ON 19th DECEMBER, 2018**

ILLEGAL ROUTING OF CALLS

†1604. SHRI ARVIND SAWANT:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has taken any measures to check illegal routing of international call through local lines;
- (b) if so, the details thereof;
- (c) the year-wise details of loss incurred to the revenue due to such illegal routing of international calls through local lines during the last two years; and
- (d) the number of firms involved in illegal routing during the last two years along with action taken by the Government against them?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b) Government has taken measures to check illegal routing of international calls through local lines by setting up a grey market call centre where the subscribers provide the information about such calls on toll free number 1963/180011420. The information received at this call centre is analysed and investigated. Based on the investigation, First Information Report (FIR) is filed with the concerned Law Enforcement Agencies (LEAs) as needed.

(c) The year-wise details of loss incurred to the revenue due to such illegal routing of international calls through local lines during the last two years are as below:

Year	Total notional loss
2016-17	750.13 crore + Interest
2017-18	788.92 crore + Interest

(d) The number of firms found involved in illegal routing during the last two years is as below:

Year	No. of firms involved
2016-17	11
2017-18	13

For all the unearthed setups of illegal routing of international calls, FIRs were lodged with the concerned LEAs.
